and (b) Figures of area under cultivation of cotton and its production (in terms of lint) in the major producing States during the last three years ending 1986-87 are given in the attached statement (*See* below).

(c) Final estimates of area and production of cotton for the crop year 1987-88 are not yet due from the States.

Statement

Statewise Estimates of Area Production of Cotton

State	Area (Lakh hectares)			Production (Cotton lint)-Lakh bales of 170 Kgs. each		
	1984-85	1985-86	1986-87	1984-85	1985-86	1986-87
Andhra Pradesh . .	5.5	6.2	4.1	9.8	7.4	6.4
Gujarat	13.8	14.0	13.7	20.7	19.9	10.9
Haryana . . .	3.0	3.4	3.8	6.1	7.5	9.0
Karnataka . . .	8.3	6.7	5.3	7.9	5.5	4.6
Madhya Pradesh . .	5.3	5.4	5.3	2.7	2.9	2.4
Maharashtra . . .	26.8	27.5	26.9	14.7	19.9	8.9
Punjab	4.7	5.6	5.7	12.4	14.0	16.9
Rajasthan . .	3.4	3.3	3.6	4.4	4.7	7.0
Tamil Nadu . .	2.5	2.5	1.9	5.9	4.8	8.4
Others	0.5	0.7	0.4	0.5	0.7	0.6
All-India . . .	73.8	75.3	70.7	85.1	87.3	70[illegible]

Setting up of food testing laboratory in the capital

1772. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there is any proposal under the Government's consideration to set up a food and othr consumer items testing laboratory in Delhi;

(b) if so, by when the proposed laboratory is likely to be set up; and

(c) the details of the consumer items to be tested in the laboratory?

THE DEPUTY MINISTER IN MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) to (c) Delhi Administration has informed that at present they have a food laboratory for the purpose of analysing samples lifted under the provisions of Food Adulteration Act, 1954 and a laboratory for testing and quality contol of domestic appliances. There is no proposal to set up another food and other consumer items testing laboratory in Delhi.

Sustainable Nutrition security System

1773. SHRI MAHENDRA PRASAD:
DR. RATNAKAR PANDEY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Dr. M. S. Swaminathan, the Director of the International Rice Research Institute, has suggested a 7 point action

plan for building a sustainable nutrition security system for the country;

(b) if so, what are the details thereof; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI): (a) Yes, Sir.

(b) The main features of the action plan are given in the attached statement (*See* below).

(c) This is being examined.

Statement

Main Features of the Seven Point Action Plan

1. ACTION POINT 1	Local Level Code for the sustainable and Equitable use of Environment Systems.
2. ACTION POINT 2	Substainable Livelihood Security for the poor.
3. ACTION POINT 3	Symphonic Agricultural Systems.
4. ACTION POINT 4	Science and Technology.
5. ACTION POINT 5	Knowledge and Skill Sharing
6. ACTION POINT 6	Resource, Mobilization and Utilization.
7. ACTION POINT 7	Political Commitment and Accountability

हाउसिंग सोसायटियों को लेवी सीमेंट का आबंटन

1774. **श्री सुनील कुमार पट्टनायक :** क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली तथा नई दिल्ली में ग्रुप हाउसिंग सोसायटियों को लेवी सीमेंट वितरण के लिए गत तीन वर्षों के दौरान दिल्ली प्रशासन के खाद्य और नागरिक पूर्ति विभाग में अब तक कुल कितने मामले दर्ज किए गए हैं ;

(ख) उनके नाम तथा पते और रजिस्ट्रेशन की तिथियां क्या हैं ?

(ग) प्रत्येक ग्रुप हाउसिंग सोसायटी को स्वीकृत किए गए और जारी किए गए लेवी सीमेंट की वर्षवार कुल मात्रा कितनी है ;

(घ) क्या यह सच है कि वास्तव में ग्रुप हाउसिंग सोसायटियों को स्वीकृत किए गए लेवी सीमेंट को नागरिक पूर्ति विभाग के उच्चाधिकारियों की मिलीभगत से फ्री सेल सीमेंट के रूप में खुले बाजार में बेचा जा रहा है ;

(ङ) यदि हां, तो क्या सरकार इस मामले की केन्द्रीय अन्वेषण ब्यूरो से तत्काल जांच करवाने का विचार रखती है ; और

(च) यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ?

खाद्य और नागरिक पूर्ति मंत्रालय में उपमंत्री (श्री डी० एल० बैठा) : (क) से (ग) गत तीन वर्षों, अर्थात् 1985, 1986 तथा 1987 के दौरान दिल्ली प्रशासन के खाद्य, आपूर्ति और उपभोक्ता कार्य विभाग में लेवी सीमेंट के वितरण के लिए, ग्रुप हाउसिंग सोसाइटियों के 248 मामले पंजीकृत किए गए हैं । ये पंजीकरण, इस तथ्य के सत्यापन के बाद किया जाता है कि क्या सोसायटी, पंजीयक, सहकारी समिति, दिल्ली प्रशासन के पास